

C. A. T. Bench, JAIPUR

Date of Order	Orders
21.4.93.	Applicant present in person. Mr. S.C. Mittal, Counsel for respondent. In the R.P. the petition is listed for final hearing at the stage of directions on 5.7.93. Learned Counsel for the respondent states that he has not yet received a copy of the petition. Copy of the petition may be supplied to him. The learned Counsel for the respondent has no objection to the petition being taken up for hearing at an hearing date. It may accordingly be listed for hearing at the stage of directions on 26.5.93. M.L. stands disposed of. G. Krishna Gopal Krishna Member (Judg.) B. B. Mahajan (B. B. Mahajan) Member (Adm.)
	Copy sent to the app. on vide 3356 Date - 17-5-93 (6)